

(b) if so, what are its findings; and
 (c) the reaction of Government thereto ?

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS AND COMMUNI-
 CATION^c (DR. RAM SUBHAG
 SINGH) . (a) No, Sir;

(b) and (c). Do not arise.

KERALA GOVERNMENT'S REQUEST FOR
 IMPORT OF RICE DIRECT FROM ABROAD

635. SHRI A. SREEDHARAN :
 SHRI D. N. PATODIA :
 SHRI R. K. AMIN :
 SHRI HARDYAL DEVGUN :
 SHRI E. K. NAYANAR :
 SHRI BIBHUTI MISHRA :

Will the Minister of FOOD AND
 AGRICULTURE be pleased to state :

(a) whether the Kerala Government have sought permission to import rice from abroad for meeting the needs of that State;

(b) if so, the precise demand made in this behalf; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE
 MINISTRY OF FOOD, AGRICUL-
 TURE, COMMUNITY DEVELOP-
 MENT AND COOPERATION (SHRI
 ANNASAHIB SHINDE) : (a) and
 (b) : The Government of Kerala have, from time to time, been saying that if the Centre could not meet the full rice requirements of Kerala, the State Government should be allowed to purchase rice direct from other States in the Indian Union as also from abroad.

(c) The State Government have been informed that the Government of India are trying to procure as much rice as is available in the international markets even at very high prices and also that the surplus States within the country are being pressed to offer as much rice to the Central pool as possible for supply to Kerala and that a direct approach to Kerala Government to the other States

will not achieve any better result. Individual States can not be permitted to import foodgrains from other countries direct.

MOVEMENT OF MAIZE OUT OF HARYANA

636. SHRI ONKAR LAL BERWA :
 DR. SUSHILA NAYAR :

Will the Minister of FOOD AND
 AGRICULTURE be pleased to refer to the reply given to Short Notice Question No. 2 on the 7th August, 1968 and state :

(a) whether C.B.I. have since investi-
 gated the case about the illegal move-
 ment of Maize out of Haryana;

(b) if so, the result of the investiga-
 tion made by C.B.I.;

(c) the action taken or likely to be
 taken on the results of investigation; and

(d) measures taken to prevent recur-
 rence of such cases ?

THE MINISTER OF STATE IN THE
 MINISTRY OF FOOD, AGRICUL-
 TURE, COMMUNITY DEVELOP-
 MENT AND COOPERATION (SHRI
 ANNASAHIB SHINDE) : (a) and (b).
 The case is still under investigation of
 the C.B.I.

(c) and (d). Do not arise at this
 stage.

SUPPLY OF RICE IN KERALA

637. SHRI A. SREEDHARAN :
 SHRI P. C. ADICHAN :
 SHRI VASUDEVAN NAIR :

Will the Minister of FOOD AND
 AGRICULTURE be pleased to state :

(a) the quantity of rice supplies re-
 quested by the Kerala Government in
 each month since April this year;

(b) how far these demands were met;
 and

(c) how far these supplies were impor-
 ted from abroad and the details of these
 imports indicating the source and quan-
 tum of imports ?